(32)

श्री राजीव विकान

Declaration of Assets and Liabilities

Year 2023

I, INDRADE	Y KUMI	1R, son/da	ughter/wife o	OF BAWESHWR PASTYAN
				VIDHAN SABHA PATNI
give herein below the d	etails of th	e assets (immo	wable, moval	ble, bank balance, etc.) of
myself, my spouse and	dependants	*: N//		

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be

given)		BEBI KUMAR	स्वाती कुमारी	मनीबा रुमारी	रिघम समा	
Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(1)	Cash	RS 5000/-	Committee of the commit	NIL	NIL	NIL
(11)	Deposits in Banks, Financial Institutions And Non-Banking	SBI	SBI.	NIL	NIL .	NIL
Financial Companies	Financial	R.S. 3000/	R.S.3000/-			
(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	NIL	NIL	NIL
(Iv)	Other financial institutions, NSS, Postal	LIC	LIC	NIL	NIL	NII
	Savings, LIC Policies, etc	9000/- yearly	6500 K	early		ATTENNALS.
(v)	Motor Vehicles (details of make, etc.)	HERU Splender BR-34R 3567	NIL	NIL	NIL	NIL
(vI)	Jewellery (give details of weight and value)	NIL	20 gram gold 200 gram Silver	NIL	NIL	NIL
(vii)	Other assets, such as values of claims / interests	NIL	NIL	NIL	NIL	NIL

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will

also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(1)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	उतिभावित	NIL	NIL	NIL	NIL
(11)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	NIL	NIL	NIL	NIL
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	318-3118.	NIL	NIL	NIL	NIL
(v)	Others (such as interest in property)		314			

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as	
(a)	(i) Loans from Banks	SBI	250000	
	(ii) Loans from financial institutions	NIL	NIL	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	ML	NIL	
	(b) dues to departments dealing with supply of water	NIL	NIL	
	(c) dues to departments dealing with supply of electricity	NIL	NIL	

इन्द्रेव क्रमार

	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	FETPK 3993A	NIL
	(ii) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL
	(III) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax		

Personal Detail

:-	110104242865		
:-	M (M/F)		
1-	03011987 (DD/MM/YYY)		
:-	(A/B/C)		
12	BLAS SERVICE		
	(Full Name e.g. B.A.SBihar Administrative Service, B.S.S Bihar Secretariat Service etc.)		
; -	KHAWARIA		
	;- ;- ;-		

Signature Society & HU

Name of Employee: INDRADEV KUMAR

Designation: DRIVER

Department: BUHAR MDHAN SABHA

Note:

Place: PATNA

Date: 14 02 2023

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.